

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**10. IA 1762/2024 In C.P. (IB)/599(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - CMA Srigini Rajat Naidu Resolution  
Professional for Shri. Ratnakar Gutte  
V/s**

**Shri. Ratnakar Gutte Personal Guarantor  
for M/S. Seam Industries Limited**

**IN THE MATTER OF**

**Punjab National Bank Through Proposed  
Resolution Professional Cma Srigini  
Rajat Naidu**

**V/s**

**Shri. Ratnakar Gutte Personal Guarantor  
For M/S. Seam Industries Limited**

**Section: Application under any other provisions- IBC U/s 95(1) of  
(IBC)**

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**ORDER**

**IA.No.1762/2024**: - Adv. Yachika Jain appeared for the RP. Adv. Surekha Yadav appeared for the Financial Creditor. Adv. Aniruth Purusothaman appeared for the Respondent/Personal Guarantor. The RP is directed to serve a copy of the report to the Respondent/Personal Guarantor and the Counsel for the Respondent/Personal Guarantor is directed to file reply/ objection, if any, against the report within a period of one week. List this matter on **30.04.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**